87

## Under-Invoicing of Exports and Over-Invoicing of Imports

28. SHRIMATI LAKSHMI KUMARI CHUNDAWAT : SHRI SAWAISINGH SISODIA 5 SHRI SAT PAUL MITTAL : SHRI MAHENDRA BAHADUR SINGH : Will the Minister of REVENUE AND BANKING be pleased to state :

(a) whether Government are aware of the malpractice of under-invoicing of exports, over-invoicing of imports, concealment of foreign exchange abroad and compensatory payment in India by those engaged in export-import trade in the country; and

(b) if so, whether Government have made any probe into the cases of exporters who have failed to realise the foreign exchange in full on the goods and services sent out by them; and if so, with what results?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHER-JEE) : (a) and (b) Instances of underinvoicing of exports and over-invoicing of imports, concealment of foreign exchange abroad and compensatory payments have come to the notice of the Government.

Cases of exporters who have failed to realise the foreign exchange in full on the goods and services sent out by them are investigated, whenever they are noticed and action as provided under the law is taken against the persons concerned.

## Modernisation of textile industry

29. SHRIMATI LAKSHMI KUMARI CHUNDAWAT : SHRI MAHENDRA BAHADUR SINGH :

MAILINDEA BAILEOR BINOIT.

SHRI SAWAISINGH SISODIA : Will the Minister of COMMERCE be pleased to state;

(a) whether Government have any scheme under their consideration to help the textile industry to modernise its units; and(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI

VISHWANATH PRATAP SINGH ) : (a) and (b) A scheme to modernise the textile industry is being considered by the Government in consultation with the Industrial Development Bank of India (IDBI).

## Setting up of an Alkaloid Project in Madhya Pradesh

30. SHRI VIRENDRA KUMAR SAKHALECHA : Will (he Minister of REVENUE AND BANKING be pleased to refer to the answer to Unstarred Question 619 given in the Rajya Sabha on the 26th November, 1974 and- state;

(b) whether Government have taken any decision on the proposal of the Madhya Pradesh Government for the setting up-of an Alkaloid project with poppy husk as base with Yugoslavian collaboration; and

(c) if so, what are the details thereof?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHER-JEE): (a) and (b) After detailed examination of proposals received from various foreign firms, M/s Alkaloid, Yugoslavia, have been informed that the Government of India are inclined to consider favourably their proposal for the setting up of a project for extraction of alkaloids from lanced poppy husk in technical collaboration with them and that they should get a comprehensive Feasibility Report prepared with reference to Indian conditions in association with an consultancy firm of repute. Indian Accordingly the work of preparation of the Feasibility Report has been entrusted to Engineers India Ltd., who are expected to submit the Feasibility Report shortly. Final decision on the proposal will be taken after the Feasibility Report is received and examined, by the Government of India.

## Take over of Pulgaon Cotton Mills

31. SHRI S. W. DHABE : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any proposal from Maharashtra Government to take over the Pulgaon Cotton Mills, Pulgaon District Wardha, which is on the verge of closure and is likely to render a large number of workers jobless;

(b) if so, what are the details thereof;, and